

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
STARRED QUESTION NO- *223
ANSWERED ON- 17.12.2021

EXPORTS IN FOOD PROCESSING INDUSTRY

*223 SHRI HARDWAR DUBEY:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the percentage share of agro-foods and processing industry in the exports;
- (b) the efforts being made to ensure global food quality standards in light of the high standards set by the developed countries for import of food products; and
- (c) the policy of Government with regard to creation of a conducive environment for promoting export of processed food?

ANSWER

THE MINISTER OF FOOD PROCESSING INDUSTRIES
(SHRI PASHUPATI KUMAR PARAS)

(a) to (c): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PART (a) TO (c) OF RAJYA SABHA
STARRED QUESTION NO. *223 FOR ANSWER ON 17TH DECEMBER 2021
REGARDING “EXPORTS IN FOOD PROCESSING INDUSTRY”**

(a): The percentage share of agro-food exports and processed-food exports has been 13.2% and 2.9% respectively of the exports in 2020-21.

(b): A number of agencies of the Government of India are involved in ensuring global quality standards of food exports and some of the major efforts in this direction are:

- (i) The Export Inspection Council (EIC) through its field agencies and accredited laboratories ensure food exports meet the international standards.
- (ii) The system of mandatory pre-shipment inspection is done by EIC and its field agencies to ensure that products certified are in compliance with requirements of importing country.
- (iii) The scheme for financial assistance for Quality Development is implemented by the Agricultural and Processed Food Products Export Development Authority (APEDA) for facilitating the exporters to meet international food safety and quality requirements.
- (iv) The Marine Products Export Development Authority (MPEDA) has set up accredited quality control labs to test seafood samples.
- (v) Financial assistance for setting up /upgradation of food testing laboratories is provided under the scheme of PM Kisan Sampada Yojana.

(c): The Government has put in place an enabling policy framework to boost exports of processed food products. Major initiatives include:

- (i) A comprehensive Agriculture Export Policy of D/o Commerce aims to harness the export potential of Indian agriculture and processed food.
- (ii) Under the Production Linked Incentives (PLI) scheme for food products, marketing and branding support is provided by MoFPI for enhancing the global visibility of food products.
- (iii) APEDA, as the nodal agency to promote exports of processed food, has set up Product Specific Export Promotion Forums and a Farmer Connect Portal to strengthen the supply chain for exports.
- (iv) Financial assistance is provided by MPEDA for developing infrastructure and new technologies in the seafood sector.
- (v) Assistance is provided through several other schemes of D/o Commerce to promote exports, including food export, namely, Transport and Marketing Assistance for Specified Agriculture Products, Trade Infrastructure for Export Scheme (TIES), Market Access Initiatives (MAI) Scheme, Remission of Duties and Taxes on Exported Products (RoDTEP) Scheme.
